

India for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and activities of the Canara Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and activities of the United Bank of India for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(viii) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Union Bank of India for the year ended the 31st Decem-

ber, 1979 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1244/80].

(2) to lay on the Table a statement (Hindi and English versions) indicating the result of market loans floated by the Central Government in October, 1980. [Placed in Library. See No. LT-1304/80].

13 hrs.

*The Lok Sabha adjourned for Lunch till Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at Five Minutes Past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair].

#### ARREST OF MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that I have received the following telegram dated the 15th November, 1980, from the Police Inspector, Police Station, Nasik:—

"To-day, on 15-11-80 at 11.00 hours, Shri George Fernandes, M.P.

is arrested U/S 143/147 IPC and 135 Bombay Police Act for defying prohibitory orders and forming unlawful assembly etc. at Nasik. SHO, Sarkarwada Police Station, Police Inspector Deshpande effected arrest. Shri George Fernandes remanded to two days' Magisterial custody till 17th November, 1980."

14.6 hrs.

#### RELEASE OF MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that I have received the following telegram dated 13th November, 1980 from the jail, Dhanbad:—

"Shri A. K. Roy, Member, Lok Sabha was released from the jail at 09.05 A.M. on 1st November, 1980."

MR. DEPUTY-SPEAKER: Now, Call Attention by Shri Mandal.

SHRI KRISHNA CHANDRA HALDER (Durgapur): On the 13th, the telegram was received. Why was this not announced before Lunch?

MR. DEPUTY-SPEAKER: It is all right. Shri Mandal.

14.07 hrs.

#### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

#### CONTINUED STATEMENT IN ASSAM ON THE ISSUE OF FORGIGNERS.

श्री धनिक लाल मंडल (गान्धपुर) :  
उपाध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर गृह मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वे इस बारे में एक वक्तव्य दें :

"असम में विदेशियों के मामले पर लगातार गतिरोध बने रहने, जिससे लोगों को कठिनाइयाँ हो रही हैं तथा राज्य की

और समूचे देश की अर्थ-व्यवस्था बिगड़ रही है, के समाचार ।"

गृह मंत्री श्री जैल सिंह : उपाध्यक्ष महोदय यह बड़े अफसोस की बात है कि सरकार द्वारा बड़े सहनशील तथा उचित रवैया अपनाने के बावजूद असम में 27 अक्टूबर 1980 से फिर से आन्दोलन तेज किया गया है। . . . .

श्री सतीश अग्रवाल (जयपुर) : डिप्टी स्पीकर साहब हम को जो कापी दी गई है स्टेटमेंट की, जिन्होंने कि मोशन मूव किया है, उसमें कुछ अलग है और मंत्री जी पढ़ कुछ अलग रहे हैं। या तो यह इसमें अलग है या अगर पढ़ने में कठिनाई हो रही है तो बात दूसरी है।

MR. DEPUTY-SPEAKER: It is left to the Home Minister.

SHRI SATISH AGRAWAL: He can read something else? (Interruptions)

MR. DEPUTY-SPEAKER: It is left to him. Do you mean to say that it is not pertaining to the Calling Attention?

SHRI SATISH AGRAWAL: Yes, Sir. You give your ruling. You said just now that he is free to read anything.

MR. DEPUTY-SPEAKER: Mr. Agrawal, you never said that it was not pertaining to the Calling Attention.

SHRI INDRAJIT GUPTA (Basirhat): Mr. Deputy-Speaker, Sir, the heading here is this. In the paper which is being supplied to us the heading reads 'the statement to be made by Giani Zail Singh, Minister for Home Affairs'. I do not deny that he can make supplementary remarks also, no doubt. But the heading reads 'the statement to be made by the Home Minister'.